Road blocks in exploration by OVL in South China sea

1983. PROF. M.V. RAJEEV GOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC Videsh Limited (OVL) faces any road blocks in exploration of oil and gas in the disputed South China Sea;
 - (b) if so, the details thereof; and
 - (c) the status of negotiations with Vietnam and China?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) No, Sir.

(b) and (c) Do not arise.

Fall in gross and net realisations of Oil India Limited

1984. SHRI A. K. SELVARAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the gross realisation of Oil India Limited on each barrel of oil dropped 6.5 per cent to US dollars 101.3 in the September quarter from US dollars 108.3 in the corresponding period;
- (b) whether it is also a fact that the net realization of Oil India Limited too slid to US dollars 45.3 per barrel as compared to US dollars 52.3; and
- (c) whether the crude production of Oil India Limited fell by over 4 per cent to 0.88 million tonnes but gas output was 4.2 per cent higher at 0.69 billion cubic metres?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared with 2nd quarter of 2013-14.

- (b) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared to 2nd quarter of 2013-14.
- (c) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared to 2nd quarter of 2013-14.

Clearance to companies in E & P sector

1985. SHRI A. W. RABI BERNARD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of new companies entered in Indian Exploration and Production (E&P) sector in last five years and how many have left with the reason for leaving;

- (b) the details of blocks where operations have suffered because of lack of clearances;
- (c) whether many blocks have been surrendered due to lack of such clearances with details thereof; and
- (d) the action Government proposes to take to facilitate grant of clearances and pursue companies to continue exploration in India?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) In the last five years, following new companies have entered in the Indian Exploration and Production (E&P) sector under Production Sharing Contract (PSC) regime:

- 1. ABG Energy
- 2. BF Infrastructure Limited
- 3. East West Petroleum Corp
- 4. KGN Oil and Gas Pvt. Ltd.
- 5. Pan India Consultant Pvt. Ltd.
- 6. Safal WSB Energy Pvt. Ltd.
- 7. Sankalp Oil and Natural Resources Ltd.

Out of the above, contract of ABG Energy stands terminated for non-submission of Bank Guarantee (BG) as per PSC provision.

- (b) Exploration operations have been hampered in 119 exploration blocks due to delay/lack of clearances. Details of blocks is given in Statement (See below).
- (c) 37 blocks have been relinquished and 14 more have been proposed for relinquishment by operators because of lack of clearances.
- (d) Necessary in-principle clearances have been obtained from all concerned Ministries/Departments in respect of blocks identified for offer under the next round of bidding.

Details of 199 exploration blocks where exploration operations have been hampered

Statement

Clearance Issue	Block	Total
Delay in grant of EC	AA-ONN-2001/1	1
	AA-ONN-2001/2	1
	AA-ONN-2002/3	1

Clearance Issue	Block	Total
	AA-ONN-2004/2	1
	CB-ONN-2002/1	1
	CB-OSN-2003/1	1
	CY-ONN-2002/2	1
	CY-OSN-2000/2	1
	HF-ONN-2001/1	1
	MN-OSN-2000/2	1
	RJ-ONN-2005/2	1
Delay in grant of NOC from Ministry of Road Transport and Highways	MZ-ONN-2004/01	1
Delay in NOC to carry out drilling activities by SEZ authority	CB-ONN-2004/3	1
Delay in EIA clearance	WB-OSN-2000/1	1
Delay in getting CRZ clearance	CB-OS/1	1
Delay in statutory Forest clearance from Tripura Govt	AA-ONN-2001/1	1
EC clearance Awaited	AA-ONN-2009/3	1
Not cleared by DGCA	DS-ONN-2003/1	1
Not cleared by DOS	AN-DWN-2003/2	1
Not cleared by DRDO	KG-DWN-2003/1	1
Delay/non grant of clearance by MOD/DOS		
	CY-OSN-2009/2	1
	RJ-ONN-2005/1	1
	PR-OSN-2004/1	1
	AN-DWN-2002/1	1
	AN-DWN-2003/1	1
	AN-DWN-2005/1	1

KG-DWN-98/3

1

Clearance	Issue	Block	Total
		KG-OSN-2001/1	1
		KG-OSN-2005/1	1
		KG-OSN-2005/2	1
		KG-OSN-2009/1	1
		KG-OSN-2009/3	1
		KG-OSN-2009/4	1
		KK-DWN-2002/2	1
		KK-DWN-2002/3	1
		MB-DWN-2005/3	1
		MB-DWN-2005/4	1
		MB-DWN-2005/5	1
		MB-DWN-2005/7	1
		MB-DWN-2005/9	1
		MB-DWN-2009/1	1
		MB-DWN-2010/1	1
		MB-OSN-2005/5	1
		MB-OSN-2009/3	1
		MB-OSN-2009/6	1
		MB-OSN-2009/7	1
		MB-OSN-2010/1	1
		MB-OSN-2010/2	1
		MN-DWN-2002/1	1
		MN-DWN-2002/2	1
		MN-DWN-2003/1	1
		MN-DWN-2004/1	1
		MN-DWN-2004/2	1
		MN-DWN-2004/3	1
		MN-DWN-2004/4	1
		MN-DWN-2004/5	1
		MN-DWN-98/2	1

Clearance Issue	Block	Total
	MN-DWN-98/3	1
	MN-OSN-2000/2	1
	NEC-DWN-2002/1	1
	NEC-DWN-2002/2	1
	NEC-DWN-2004/1	1
	NEC-DWN-2004/2	1
	NEC-OSN-97/2	1
	PR-DWN-2001/1	1
	PR-OSN-2004/1	ĺ
Delay/EC not granted by MoEF	KK-OSN-2001/2	1
	KK-OSN-2001/3	1
	AA-ONN-2003/1	1
	AA-ONN-2004/3	1
	DS-ONN-2004/1	1
	GK-OS/5	1
	RJ-ONN-2003/1	1
	RJ-ONN-2003/2	Ĩ
	SR-OSN-97/1	1
PEL not granted by State of Andhra Pradesh	KG-ONN-2004/1	1
PEL not granted by State of Gujarat	CB-ONN-2005/6	1
	CB-ONN-2009/3	1
	CB-ONN-2009/6	1
	CB-ONN-2010/10	1
	CB-ONN-2010/3	1
	CB-ONN-2010/4	1

Clearance Issue	Block	Total
PEL not granted by State of M.P	VN-ONN-2010/2	1
	SR-ONN-2005/1	1
	VN-ONN-2010/1	1
PEL not granted by State of Rajasthan	RJ-ONN-2010/2	1
Delay in grant of PEL	KG-DWN-98/2	1
	KG-DWN-98/5	1
	KG-OSN-97/1	1
PEL not granted by Government of Assam	AA-ONN-2010/2	1
Grand Total		119

Designation of PPAC for notifying natural gas prices

1986. SHRI SALIM ANSARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has designated Petroleum Planning and Analysis Cell (PPAC) as Government agency to notify the domestic natural gas prices every six months;
 - (b) if so, whether the PPAC has notified the gas price for current six months;
 - (c) the gas price applicable at present; and
 - (d) the data used to arrive at the price on the basis of the approved formula?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Yes, Sir. The Government has authorized the Director General of Petroleum Planning and Analysis Cell (DG PPAC) under the Ministry of Petroleum and Natural Gas for notification of periodic revision of prices under the New Domestic Natural Gas Pricing Guidelines, 2014. On the basis of New Domestic Natural Gas Pricing Guidelines, 2014, the Petroleum Planning and Analysis Cell (PPAC) has notified the price of Domestic Natural Gas applicable for the period 1st November, 2014 to 31st March, 2015 as US\$ 5.05/MMBTU on Gross Calorific Value (GCV) basis.